GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 452

TO BE ANSWERED ON THE 25TH JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

WOMEN SAFETY

452. SHRI PARVESH SAHIB SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the steps taken by the Delhi Police to increase women safety and security in Delhi during the last three years and the current year;

(b) the conviction rate in Delhi for crimes against women during the last ten years;

(c) the steps being taken to increase the conviction rate; and

(d) the details of initiatives/programs/provisions that are currently being implemented by the Delhi Police for the purpose of Women Security and Safety in Delhi?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d): Delhi Police has instituted a number of measures to both prevent and expeditiously detect crimes against women, of which the major ones include launch of the 'Himmat Plus' app, stationing of women PCR vans in vulnerable areas, exclusive women help desk in Police Stations, dedicated women helpline number, regular liaison with civic agencies for removal of dark patches, constitution of Police Station-level women safety committees and the 'Sashakti' programme for imparting self-defence training to women/girls.

2. As reported by Delhi Police, the conviction rate achieved in various cases of crimes against women from 2008 to 2017 is as under:

SI. No	Crime Heads	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017
1	Rape	30.60%	47.34%	34.64%	41.52%	49.25%	35.69%	34.50%	29.73%	26.62%	31.71 %
2	Dowry Death	50.00%	44.90%	20.60%	44.00%	46.61%	40.24%	38.57%	53.12%	52.63%	46.43 %
3	Molestation	56.60%	48.40%	40.70%	42.90%	43.36%	40.10%	39.55%	43.26%	35.17%	45.24 %
4	Sexual Harassment	66.30%	60.90%	54.00%	35.10%	42.56%	46.55%	39.62%	45.56%	32.91%	43.10 %
5	Cruelty by Husband	12.10%	26.40%	19.10%	16.50%	23.96%	18.74%	18.48%	24.42%	10.76%	13.62 %

3. In order to improve conviction rate in respect of crimes against women, the steps taken include separation of investigation from law & order and general duties, resulting in better quality of investigation; creation of legal cells in all Police Districts and Police Head Quarters to monitor the progress of cases pending in courts and for taking urgent corrective measures in respect thereof; regular training of Investigating Officers; and, pursuing heinous cases through specialized units such as Crime Branch, Special Cell, etc., which have highly professional investigating officers. 4. As a result of measures to improve women safety, including steps taken to improve the conviction rate, in recent years, the conviction rate in all categories of crimes against women, as per the latest data available, is substantially better than the All-India average. Delhi Police stands first among all States/UTs of India for timely disposal of rape and POCSO cases, with 58.3% of all cases (in these two categories) being disposed off within 60 days of registration, as per the recent Criminal Law (Amendment) Act, 2018.